

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 13375 /Checker
III-8-2/2001

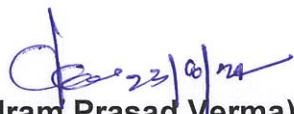
Bilaspur, Dated **23rd August, 2024**

Copy of Notification No.2075/2293/21-B/2024 dated 16-08-2024, issued by the Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur with regard to establishment of the Court of IIIrd and IVth Additional Principal Judge at Raipur is forwarded to:-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
7. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
18. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
21. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur for information.
22. The Principal District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur-Ramanujanj/ Bastar (Jagdulpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada)/ Durg/Dhamtari/Janjgir-Champa/Jashpur/Kabirdham (Kawardha)/Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker) for information.

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23. The Principal Judge, Family Court, Raipur *for information and necessary action. He is directed to make all necessary arrangements for establishment of said newly Family Courts.*
24. The Principal Judge/Judge, Family Court, Balod/ Balodabazar/ Bastar (Jagdalpur)/ Bemetara /Bilaspur/ Dakshin Bastar (Dantewada)/Durg/ Dhamtari/ Janjgir-Champa/ Jashpur/Kabirdham (Kawardha)/ Korba/ Korla at Manendragrah/Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/ Uttar Bastar (Kanker) (Chhattisgarh), for information.
25. The Registrar, Industrial Court, Ghadi Chowk, Raipur, for information
26. The Judge, Commercial Court, (District level), Atal Nagar, 2nd Floor, Yojna Bhawan, Near Police headquarters, Nava Raipur, for information
27. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, for information.
28. The Additional Registrar (Judicial/Administration/D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
29. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
30. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
31. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
32. The Additional Registrar, Work Section, Confidential Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. The Dy. Registrar, District Establishment Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
34. Section Officer/Incharge, Court Manager/ Accounts/ Pension/ Protocol/ Dispatch /Compliant/ Writ/ Civil/ Criminal/ Central Filing Section/Record Room (Adm.)/ Stationary/ Supreme Court Section/ Library/SCMS Cell, High Court of Chhattisgarh, Bilaspur for information.
35. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Balram Prasad Verma)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur dated .08.2024

F.No. 2075/2293/XXI-B/C.G./2024, -In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), with concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of its Memo No. 11256/III-8-2/2001/Checker, Bilaspur, dated 19.07.2024, the State Government, hereby, makes the following further amendment in this Department's Notification No. 1507/D-397/XXI-B/C.G./2005, Dated 24.02.2005 (As amended from time to time) and establishes the following Family Court with effect from 02.09.2024, namely:-

AMENDMENT

In Schedule-II of the said notification,-

After serial No. 2, the following shall be inserted, namely:-

S. No. (1)	Name of the Court (2)	Headquarter (3)	Jurisdiction (4)
"2-A	Court of III Additional Principal Judge, Family Court, Raipur	Raipur	Revenue District, Raipur (cases transferred by the Principal Judge, Family Court, Raipur)
2-B	Court of IV Additional Principal Judge, Family Court, Raipur	Raipur	Revenue District, Raipur. (cases transferred by the Principal Judge, Family Court, Raipur)"

अधिसूचना

नवा रायपुर, दिनांक .08.2024

एफ.क. /2293/21-ब/छोग0/24 - राज्य सरकार, एतद्वारा, कुटुम्ब न्यायालय अधिनियम, 1984 (क्र. 66 सन् 1984) की धारा 3 द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुये माननीय छत्तीसगढ़ उच्च न्यायालय की सहमति से एवं उनके ज्ञापन क्रमांक 11256/III-8-2/2001/Checker, Bilaspur, दिनांक 19.07.2024, के अनुपालन में विभाग

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की अधिसूचना क्रमांक 1507/D-397/ XXI-B/ C.G./2005, दिनांक 24.02.2005 (समय-समय में यथा संशोधित) में निम्नलिखित अग्रतर संशोधन करता है तथा दिनांक 02.09.2024 से निम्नानुसार कुटुम्ब न्यायालयों की स्थापना करता है, अर्थात्:-

संशोधन

उक्त अधिसूचना की अनुसूची-दो में,-

स.क्र. (1)	न्यायालय का नाम (2)	मुख्यालय (3)	क्षेत्राधिकार (5)
2-अ	न्यायालय तृतीय अतिरिक्त प्रधान न्यायाधीश कुटुम्ब न्यायालय, रायपुर	रायपुर	राजस्व जिला रायपुर।(प्रधान न्यायाधीश कुटुम्ब न्यायालय, रायपुर द्वारा हस्तांतरित प्रकरण)
2-ब	न्यायालय चतुर्थ अतिरिक्त प्रधान न्यायाधीश कुटुम्ब न्यायालय, रायपुर	रायपुर	राजस्व जिला रायपुर।(प्रधान न्यायाधीश कुटुम्ब न्यायालय, रायपुर द्वारा हस्तांतरित प्रकरण)"

By order and in the name of the
Governor of Chhattisgarh,



(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

En.No. 2076 /2293/XXI-B/C.G./2024

Raipur, Dated /08/2024

Copy to:

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1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo. No. 11256/III-8-2/2001/Checker, Bilaspur, dated 19.07.2024,
2. Private Secretary to Hon'ble Law Minister, for perusal,
3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Judge, Family Court Kanker, Distt.- Kanker,
5. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
6. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,

for information and necessary action.


(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department